

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 104, 105 & 106 of 2012**

**Dated : 13<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Company Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**

**ORDER**

At the request of the learned counsel for the Appellant, Post  
the matter on **14.03.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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